

(घ) क्या इस खर्च की पूर्ति के लिये केन्द्रीय सरकार राज्य सरकार को कोई वित्तीय सहायता देना चाहती है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री दत्तार) : (क) राज्यों को प्रिवि पर्स केन्द्रीय राजस्व में से दिये जाते हैं।

(ख) जी हां।

(ग) मेरे पास कोई सूचना नहीं है।

(घ) ऐसा कोई प्रस्ताव नहीं है।

Bihar—West Bengal (Transfer of Territories) Act

*598-A. Shri Das Gupta: Will the Minister of Home Affairs be pleased to state:

(a) whether it is the duty of the Government of India to see to the proper and smooth implementation of the Bihar and West Bengal (Transfer of Territories) Act, 1956; and

(b) if so, whether Government deputed their representatives before 1st day of November, 1956, to see that the implementation of the Act was properly done?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) The Bihar and West Bengal (Transfer of Territories) Act, 1956, contains necessary provision for the smooth transfer of territories from Bihar to West Bengal and for all ancillary matters. Under the Act, the Government of India have the power to issue directions in regard to certain matters.

(b) A Special Officer was appointed by the Government of India in September, 1956 for the limited purpose of demarcating the boundary line in Purnea District in terms of Section 3 of the Bihar and West Bengal (Transfer of Territories) Act, 1956.

Chemical Industries

*598-B. Shri M. D. Mathur: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether any research has been carried out by Government for preparing chemical salts etc., on industrial scale from the Sambhar Lake (Rajasthan); and

(b) if so, the result thereof?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) and (b). A statement giving the required information is laid on the Table of Lok Sabha. [See Appendix III, annexure No. 64].

Salary of Teachers of Secondary Schools

*599. Shri S. M. Banerjee: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether any steps are being taken to fix a minimum wages for the teachers of Secondary Schools; and

(b) if so, when a decision is expected to be taken?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) and (b). While no steps have been taken to fix a minimum wage for the teachers of secondary schools it has been decided to subsidize the existing salaries of the secondary school teachers to the extent of 50% of the total increase proposed by the State Governments in 1957-58. The higher scales of pay will be fixed by the State Governments with due regard to local conditions.

Scholarships for Technical Education Abroad

*600. Shri Subodh Hasda: Will the Minister of Education and Scientific Research be pleased to lay a statement on the Table showing:

(a) the number of Scheduled Castes and Scheduled Tribes students sent abroad for Technical Education under Government of India's Schemes during the year 1956-57;